

LOK SABHA DEBATES

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LOK SABHA

Friday, July 13 1979/Asadha 22, 1901 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR SPEAKER in the Chair]

RE DISRUPTION IN SUPPLY OF DRINKING WATER IN DELHI

SEVERAL HON MEMBERS *Rose*
(*Interruptions*)

SHRI KRISHNA CHANDRA HALDER (Durgapur) Sir, there is no water available in Delhi. Is there any government here—we want to know. The House cannot run. Kindly adjourn the House. (*Interruptions*)

SHRI EDUARDO FALEIRO (Manga) There is not a single drop of water—even in the Parliament House.

SHRI KRISHNA CHANDRA HALDER This government which cannot supply even drinking water is not fit to remain in office. (*Interruptions*)

SEVERAL HON MEMBERS
We want water, Sir. (*Interruptions*)

MR SPEAKER Mr Chavda will you kindly ask the Minister to come? (*Interruptions*)

SHRI KRISHNA CHANDRA HALDER If this happens in the capital city of India what will happen in rural parts of the country? (*Interruptions*)

MR SPEAKER I have directed the Minister to come and let us know.

SHRI SAUGATA ROY (Barrackpore): The Minister yesterday told the House that water supply will be resumed by 12 midnight. But to-day there is no water available in Delhi. (*Interruptions*)

SHRI KRISHNA CHANDRA HALDER: We want water not only for

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ourselves but for the 30 lakhs of the people in Delhi. People are going out of Delhi for water.

SHRI SAUGATA ROY. The Minister has committed a breach of privilege. Yesterday he promised water will be available by 12 midnight but he has not kept it up. (*Interruptions*)

MR SPEAKER. I have asked the Minister to come and explain the position.

SHRI KRISHNA CHANDRA HALDER Sir, we want water. I took water from somewhere else because there is no water in my quarter.

SHRI DINEN BHATTACHARYA (Serampore). You adjourn the House to-day because we have come here without taking our bath. You cannot accept a Calling Attention now. (*Interruption*)

SHRI KRISHNA CHANDRA HALDER. I have given my notice. You adjourn the House until you supply us water.

SHRI C. K. CHANDRAPPA (Cannanore). Look at the water here. This is not pure. (*Interruptions*)

MR SPEAKER Please bear with me for a few minutes. I have heard you for a few minutes. So far as this House is concerned.

SHRI P. VENKATASUBBAIAH (Nandyal) You please adjourn the House.

MR SPEAKER So far as this House is concerned I have seen to it that drinking water is provided for here. Please hear me for a minute. Mr Bagri kindly go to your seat. There is sufficient drinking water available so far as the House is concerned.

SEVERAL HON MEMBERS. No, no. (*Interruptions*)

SHRI EDUARDO FALEIRO. Parliament House is in your jurisdiction and here there is no water. (*Interruptions*)

SHRI KRISHNA CHANDRA HALDER: We shall be forced to organise ourselves before the Housing Minister.

SHRI SAUGATA ROY : Sir, the Minister said that by 12 O'clock in the night water would be available. But there is no water. Hence the Central Ministers are not capable of running this Government. *(Interruptions)*.

SHRI EDUARDO FALEIRO Mr. Kachwai's distributing water in the House is trying to turn a very serious situation into a joke and adding insult to injury... *(Interruptions)*

SHRI C. K. CHANDRAPPAN : It is improper for a Member of the House to bring water here and giving water to the Members of Parliament will not solve the problem as the people outside are suffering because of no water. So, water should go to the people and water is not a privilege of the Members. *(Interruptions)*

SHRI KANWAR LAL GUPTA : *(Delhi Sadar)* : Sir, may I make a submission? *(Interruptions)*

SHRI KRISHNA CHANDRA HALDER : No water. No House. You adjourn the House... *(Interruptions)*

MR. SPEAKER : All of you may please sit down. I will hear you. *(Interruptions)*.

SHRI C. M. STEPHEN (Idukki). Mr. Speaker, Sir, I wish to make a submission. My point is this. The Minister had made a statement yesterday that water will be made available by midnight. Now, he has added insult to injury. He said that by midnight water will be made available. But it has not been made available. He knew that the House is assembling at 11 O'clock. He owes a duty to this House to come and explain as to why water was not made available. I say, he has added insult to injury. What he has done is an insult to the House. He has committed a breach of privilege. Under the circumstances, it is better, Sir, that you adjourn the House so that the Minister may come and explain the position to the House. That is the submission I wish to make to you.

SHRI KRISHNA CHANDRA HALDER : This is our demand—water should be supplied immediately.

SHRI C. M. STEPHEN : The House proceedings must start only after the explanation from the Minister comes. We can understand the situation. The Minister should come here and explain to the House why his commitment could not be carried out. You will have to take him to task. Sir, as an indication of the displeasure of the House against the Minister, please adjourn the House ; and

we will wait till the Minister comes and makes a statement in the House. The Minister should come and make a statement to the House.

AN HON. MEMBER : Please adjourn the House.

MR. SPEAKER : I am prepared to call a meeting of all the leaders now, along with the Minister.

SHRI KRISHNA CHANDRA HALDER : I want to make a submission. *(Interruptions)*

MR. SPEAKER : I have sent for the Minister.

SHRI EDUARDO FALEIRO : The Minister has not come. What is this?

MR. SPEAKER : Mr. Mohan Dharja, have you sent for the Minister?

THE MINISTER OF COMMERCIAL, CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA) : Mr. Speaker, Sir, we have sent for the Minister. But if you adjourn the House we have no objection.

MR. SPEAKER : All right. We will adjourn for half an hour. Meanwhile we will get the Minister.

SHRI A. K. ROY : *(Dhanbad)* - You please adjourn the House till water comes.

MR. SPEAKER : We will meet after half-an-hour.

11:26 hrs.

The Lok Sabha then adjourned till Forty-six minutes past Eleven of the Clock.

The Lok Sabha reassembled at forty-eight minutes past Eleven of the clock.

[Mr. SPEAKER in the Chair]

STATEMENT RE. DISRUPTION IN
SUPPLY OF DRINKING WATER IN
DELHI

मिनिस्टर और सांसद तथा पुलिस और पुलिसवालों के बीच (बी सिफर बकल) : सब से पहले तो मैं अपने अध्यक्ष का इश्टार करना चाहता हूँ कि मैं यहाँ ब्याउट बजे हाजिर न हो सका। मेरा क्याल था कि वह सवाल बारह बजे उठेगा

AN HON. MEMBER : You have to give unconditional apology to the House.